

Company: Sol Infotech Pvt. Ltd.

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Date: 11/12/2025

(2024) 05 NCLAT CK 0079

National Company Law Appellate Tribunal New Delhi

Case No: Company Appeal (AT) (Insolvency) No. 690, 693, 694, 695 & 714 Of 2024

Slimline Realty Private Limited

APPELLANT

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Mr. Jigar Bhatt RESPONDENT

Date of Decision: May 31, 2024

Acts Referred:

• Insolvency and Bankruptcy Code 2016 - Section 7, 25A(3), 28(3), 28(4), 33(5), 35(1)(k)

• Consumer Protection Act, 1986 - Section 13

Companies Act, 2013 - Section 171

· Companies Act, 1956 - Section 446

• Terrorist and Disruptive Activities (Prevention) Act, 1987 - Section 20A

Hon'ble Judges: Ashok Bhushan, Chairperson; Barun Mitra, Member (T)

Bench: Division Bench

Advocate: Gyanendra Kumar, Rahul Jain, Rhea Verma, Navin Pahwa, Himanshu Satija,

Karan Valecha, Harsh Saxena, Shevaaz Khan

Final Decision: Dismissed

Judgement